

**CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH**

ORIGINAL APPLICATION NO.170/00097/2020

DATED THIS THE 24TH DAY OF SEPTEMBER, 2020

CORAM:

HON'BLE SHRI SURESH KUMAR MONGA, MEMBER (J)

(On video conference from Central Administrative Tribunal, Bangalore Bench, Bangalore)

HON'BLE SHRI RAKESH KUMAR GUPTA, MEMBER (A)

(On video conference from Central Administrative Tribunal, Bangalore Bench, Bangalore)

Tarun Kumar Sharma
S/o Shri Dashrath Sharma,
Aged about 34 years,
R/o A-201, Platinum Lifestyle Apartment,
80 Feet Road, J.P. Nagar 8th Phase,
Bangalore 560 083

....Applicant

(By Advocate Shri T.C. Gupta- through video conference)

Vs.

1. Union of India,
Through the Finance Secretary,
Ministry of Finance, Department of Revenue,
Government of India, New Delhi 110 001

2. Pr. Chief Commissioner of Income Tax,
Karnataka & Goa Region,
C.R. Building, Bangalore 560 001

.....Respondents

(By Shri M.V. Rao, Counsel for the Respondents-through video conference)

O R D E R (ORAL)**PER: SURESH KUMAR MONGA, MEMBER (J)**

Shri T.C. Gupta, learned counsel representing the applicant, stated that the present Original Application has become infructuous.

2. In view of the above statement made by Shri T.C. Gupta, the Original Application is dismissed as having been rendered infructuous.

**(RAKESH KUMAR GUPTA)
MEMBER (A)**

**(SURESH KUMAR MONGA)
MEMBER (J)**

/ksk/

Annexures referred to by the applicant in OA No. 170/00097/2020

Annexure A1 Copy of the CBDT order dated 27.05.2019
